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Title : Need to set up a bench of High Court in Thiruvananthapuram, Kerala.

SHRI A. SAMPATH (ATTINGAL): Thiruvananthapuram, the capital of Kerala, was having a bench of the Hon'ble High Court at the time of re-organisation of states in Indian Union. But later on, it was taken back by the Hon'ble Court itself, thereby creating undue hardships and financial burden upon the litigants as well as common people. The Government of Kerala has requested many times for the restoration of the said Bench. Hence in the interest of justice, a High Court bench may be established at Thiruvananthapuram by proper Notification.